

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 1164/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: MX Thirumalesh &Anr Vs Premla Projects Ltd

SECTION OF THE COMPANIES ACT: 433(e)&(f),434(1)(a)&439(b)

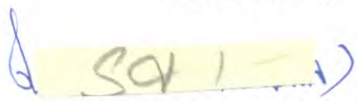
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**ORDER**

The paper book is incomplete as no compliance affidavit in terms of the Rules known as Companies (Transfer of Pending Proceedings) Rules, 2016 has been filed despite the time granted on the last date of hearing. One last opportunity is granted for doing the needful within four weeks as prayed.

List on 29.05.2017

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

26.4.2017  
Vineet